

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

| C.P. No. or<br>C.A. No. | T.P. No. | Purpose | Section  | Name of the Parties<br>M/s. / Mr.  |
|-------------------------|----------|---------|----------|--|
| CP 02/17                | -        | Hearing | 241/ 242 | Zuari Fertilisers & Chemicals Ltd.,<br>Vs Mangalore Chemicals &<br>Fertilisers Ltd. & 7 Ors. |

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

① VIJAY KUMAR DESAI

Respondent No. 3

*[Signature]*

② NAMAN JHABARA

Respondent No 2, 4, 5, 7 & 8

*[Signature]*

③ AIKA Tripathi

Petitioner

*[Signature]*

Counsel for petitioner is present. I.A. No.56/17 is listed today.

Counsel for respondent requested time to file objections.

For filing objections list it on 01.08.2017.

MEMBER (J)